

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 76 of 2013

Dated : 11th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Assam Power Distribution Co. Ltd. ... Appellant(s)

Versus

Assam Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to both the Respondents returnable on 02.05.2013.

Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **02.05.2013.**

**(Rakesh Nath)
Technical Member**

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**(Justice M. Karpaga Vinayagam)
Chairperson**